

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Rst. A (IBC)/4/2024 in CP (IB) No.266/7/HDB/2017
NAME OF THE COMPANY	Progressive Constructions Ltd
NAME OF THE PETITIONER(S)	African Banking Corporation Tanzania Ltd
NAME OF THE RESPONDENT(S)	Progressive Constructions Ltd
UNDER SECTION	7 of IBC

ORDER

Rst. A (IBC)/4/2024

Present: Ld. PCS Ms. Devangi for the Applicant.

Ld. Counsel Ms. Hamsini for the Respondent.

It is stated by the Ld. Counsel for the Respondent that counter has been e-filed. However, Court Officer stated that physical copy of the counter is not on record. Let physical copy be filed. It is stated by the Ld. Counsel for the Respondent that counter has been served to the Applicant and same is acknowledged by the Counsel for the Respondent. For hearing, **matter is adjourned to 22.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)